



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WA/237/2021 FIXED	MD. RAFIUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



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[AT 2:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	Arb.P./21/2021 FIXED	RAJSHEKHAR CONSTRUCTION PVT LTD. Versus THE UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS U PRASAD	MR H GUPTA (r-1,2) ASSTT.S.G.I.
37	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
HEARING				
38	CrI.A./26/2012 FIXED, AS FIRST ITEM, WITH LCR AND P.B.	DHANESWAR DAS Versus THE STATE OF ASSAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM]

**RESPECTIVE DIVISION BENCHES AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK
WILL SIT AFTER RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5873/2006 WITH OFFICE NOTE, FIXED	REGISTRAR GENERAL OF GAUHATI HIGH COURT Versus THE UNION OF INDIA and ORS	MR. N DUTTA(AMICUS CURIAE) D K MISHRA(AMICUS CURIAE	GA, ASSAM AG,AP AG, ASSAM AG, MIZORAM AG, NAGALAND
	WITH			
2	WP(C)/5373/2006	IN RE - THE GOVERNMENT OF ASSAM and ORS Versus XXX	-DO-	GA, ASSAM AG, ASSAM SC, F.DEPTT.
	WITH			
3	WP(C)/4273/2007	XXX Versus IN RE - THE STATE OF ASSAM and ORS	MR S S DEY	GA, ASSAM
	WITH			
4	WP(C)/4489/2007	XXX Versus IN RE - THE STATE OF ASSAM and ORS	-DO-	GA, ASSAM
	WITH			
5	PIL/31/2011	SHRI TADAR NYAKUM and ANR Versus THE STATE OF ARUNACHAL PRADESH AND ORS	T TAGUM T ULI	MR.D K MISHRA MR.I CHOUDHURY AMICUS CURIAE
	WITH			
6	PIL/62/2011	MAHINDRA HAZARIKA Versus THE STATE OF ASSAM and ANR.	MR.U K NAIR SC, GHC	GA, ASSAM MRS.B GOYAL
	WITH			
7	WP(C)/6424/2011	SHRI GAUTAM BORAH, ADVOCATE Versus THE STATE OF ASSAM AND ORS	AMICUS CURIE MRS.R S CHOUDHURY	GA, ASSAM

8	WITH CRP/165/2016 CRP NO. 02/2015 (AP) IN I.A. NO. 99/2015 (AP)	SHRI KOMDUK LOYA and ANR. Versus SHRI HIKOM LOYA and 2 ORS.	MR.K JINI MR.G KATO MR.B PICHA MR.T T TARA	MR.D PANGING MR.K PERME MR.V JAMOH MR.D SOKI
9	WITH WP(C)/2865/2016 ARUNACHAL PRADESH CASE WP(C) NO. 07/2015	KANGGONG APANG Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR.T TAMUT MR.B TAMING MR.T OMO MR.N PADA MR.K DARANG MR.D LAJJI	MS.P SANGEETA(R 4) MR.A PANOR(R 4) MR.T TATAKR4 MR.O PERME(R 4) MR.B GADI(R 4) GA, AP MR.J KAMDUK(R 4) MR.O DUGGONG(R 4) MS.N DANGGEN(R 4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE LARGER BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
41	WP(C)/5287/2021 B/O	M/S DARJEELING GARDENS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR B CHOUDHURY MR H KALITA	GA, ASSAM
42	WITH WP(C)/5079/2021	M/S DARJEELING GARDENS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR B CHOUDHURY MR H KALITA	GA, ASSAM
MOTION				
43	WP(C)/5375/2021 (AS FIRST ITEM), WITH WP(C)/6704/2015 (D/O), CONT.CASE(C)/362/2018 (D/O), BY SLIP	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
44	WP(C)/4849/2021 B/O	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
45	WP(C)/4851/2021 B/O	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
46	WP(C)/5330/2021 FIXED	JEWEL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MR P P MEDHI	SC, FINANCE SC, FOREST SC, PWD

47	WP(C)/6198/2021 FIXED, CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST	DILRUBA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, PWD SC, BTC
48	WP(C)/6246/2021 B/O	PRANAB KUMAR GHOSH AND 2 ORS Versus IDBI BANK LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. S MITRA MR A K BORO	
ADMISSION				
49	WP(C)/7439/2018 CAVT. NO.0871/2018 FIXED	KRISHNO KANTA BOROOAH AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED MR R CHAKRAVORTY SC, CO OP MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
WITH				
	I.A.(Civil)/425/2021 in WP(C)/7439/2018	BALDEV SHARMA Versus THE STATE OF ASSAM AND 16 ORS.	MR H BETALA	GA, ASSAM MR. R DUBEY
50	WP(C)/5518/2020 FIXED	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
ORDERS				
51	WP(C)/5588/2021 FIXED	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	MR. D K BAGCHI (R-1 TO 7) ASSTT.S.G.I. MR. D BAGCHI SC, BSNL
52	WP(C)/5834/2021 FIXED, WITH 1277/18 (D/O), WITH WP(C) 872/19 (D/O)	DHUBRI WHOLE SALE CONSUMERS CO OP STORES LTD AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM
WITH				
53	WP(C)/5103/2021	JIBAN KRISHNA SAHA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
WITH				
	I.A.(Civil)/1694/2021 in WP(C)/5103/2021	THE BOARD OF DIRECTORS (BOD) AND ANR Versus JIBAN KRISHNA SAHA AND 8 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP MR. S K TALUKDAR MR. J M A CHOUDHURY

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[For Thursday,25th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
28	WP(C)/3656/2019	BHARATI GOGOI AND 18 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHOUDHURY MR. S P SHARMA	MR. P KATAKI (SC, AAU) MR. A K DUTTA ASSTT.S.G.I.
MOTION				
29	WP(C)/6251/2021 B/O	DWIJEN KUMAR SRIVASTAVA Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA	SC, P AND R.D.
30	WP(C)/6253/2021 B/O	PARTHJEET BORAH Versus THE INDIAN OIL CORPORATION AND 2 ORS	MR H BEZBARUA MR. U SARMA MR D DEKA	SC, I O C
31	WP(C)/6258/2021 B/O	ABDUL ROUF Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 25/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021

11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR B ACHARYYA	16-11-2021	To	10-12-2021
15)	MR S SARMA	15-11-2021	To	03-12-2021
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18)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
19)	MR R GOENKA	22-11-2021	To	26-11-2021
20)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
21)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
22)	MR A KALITA	22-11-2021	To	05-12-2021
23)	MR. B C DAS	22-11-2021	To	30-11-2021
24)	MR B K SINGH	26-11-2021	To	30-11-2021
25)	MR. S K SINGH	23-11-2021	To	02-12-2021
26)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
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28)	MR. A M BORA	22-11-2021	To	03-12-2021
29)	MR G DAS	22-11-2021	To	12-12-2021
30)	MR. S KHOUND	23-11-2021	To	26-11-2021
31)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
32)	MR. M SARANIA	25-11-2021	To	25-11-2021
33)	MR. M ALAM	24-11-2021	To	30-11-2021
34)	MR. S ZAMAN	24-11-2021	To	30-11-2021
35)	MR. R L YADAV	23-11-2021	To	06-01-2022
36)	MS. K YADAV	23-11-2021	To	06-01-2022
37)	MR. A C SARMA	29-11-2021	To	01-12-2021
38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
44	AB/3841/2021 B/O	JINA BEGUM Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
MOTION				
45	AB/3930/2021 B/O	RISHIRAJ DAS AND ANR Versus THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR N RAY	PP, ASSAM
46	AB/3945/2021 B/O	DWIPJYOTI PATHAK @ DEEPIYOTI PATHAK Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021

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38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/6245/2021 B/O	POLEN BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU SC, BTC
18	WP(C)/6247/2021 B/O	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR A S NAJMUDDIN MR H R CHOUDHURY	ASSTT.S.G.I. SC, HEALTH
19	WP(C)/6249/2021 B/O	MAFIJUL SHEIKH Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
ADMISSION				
20	WP(C)/1382/2021 B/O	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)

LEAVE NOTE OF ADVOCATES FOR 25/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	Bail Appln./2878/2021 B/O	MD. INAMUL SOFI JAHAN CHOUDHURY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
55	Bail Appln./2889/2021 B/O	MD. TAHER UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
56	Bail Appln./3253/2021 B/O	MD. HABIJUL RAHMAN @ MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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37)	MR. A C SARMA	29-11-2021	To	01-12-2021
38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
39	WP(C)/2055/2021 AT 2:00 P.M.	SAFIQUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR S P DAS MR. N DAS	GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
MOTION				
40	Crl.Pet./669/2021 FIXED	AJMIR HUSSAIN @ MD. NITU ALI Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
ADMISSION				
41	WP(C)/5172/2016 FIXED	EX TC-62091 RECT/GD SATBIR SINGH Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MR S P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
ORDERS				
42	Review.Pet./103/2021 FIXED, B/O	GUNAKANTI GOHAIN AND 14 ORS Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG	
WITH				
43	WP(C)/2940/2021	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA (R-7,8, 17 TO 23) SC, HEALTH AND F W

44	WITH WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	SC, HEALTH
45	Crl.Pet./430/2021 FIXED	VIKRAM KUMAR SINGH AND ANR Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
HEARING				
46	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

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LEAVE NOTE OF ADVOCATES FOR 25/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR B ACHARYYA	16-11-2021	To	10-12-2021
15)	MR S SARMA	15-11-2021	To	03-12-2021
16)	MR A GOENKA	15-11-2021	To	26-11-2021
17)	MR. N DHAR	22-11-2021	To	22-12-2021
18)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
19)	MR R GOENKA	22-11-2021	To	26-11-2021
20)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
21)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
22)	MR A KALITA	22-11-2021	To	05-12-2021
23)	MR. B C DAS	22-11-2021	To	30-11-2021
24)	MR B K SINGH	26-11-2021	To	30-11-2021
25)	MR. S K SINGH	23-11-2021	To	02-12-2021
26)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
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29)	MR G DAS	22-11-2021	To	12-12-2021
30)	MR. S KHOUND	23-11-2021	To	26-11-2021
31)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
32)	MR. M SARANIA	25-11-2021	To	25-11-2021
33)	MR. M ALAM	24-11-2021	To	30-11-2021
34)	MR. S ZAMAN	24-11-2021	To	30-11-2021
35)	MR. R L YADAV	23-11-2021	To	06-01-2022
36)	MS. K YADAV	23-11-2021	To	06-01-2022

37)	MR. A C SARMA	29-11-2021	To	01-12-2021
38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

10	I.A.(Civil)/2017/2021 WITH LCR, B/O in MACApp./94/2015 WITH MACApp./94/2015	SMTI LALITA DEVI Versus THE ORIENTAL INSURANCE COMPANY LTD THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI LALITA DEVI and 5 ORS	MS.R D MOZUMDAR	MR. C BORUAH (R-1) MR. S SAIKIA (R-2) MR. R K BHATRAR-2 MR. A ACHARYA(R-3 & 5) MS.P HAJURI(R-2) MR. S DUTTA(R-4) MR. R BORO (R-1) MR A BORUAH (R-1) MS. A BORA (R-2) MR.V DEVNATH(R-4)
11	WITH MACApp./155/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVI and 4 ORS	MS. R D MOZUMDAR MS. B BORAH	MR. R K BHATRA(R-2) MS. P HAJURI (R-2)

LEAVE NOTE OF ADVOCATES FOR 25/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021

9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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31)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
32)	MR. M SARANIA	25-11-2021	To	25-11-2021
33)	MR. M ALAM	24-11-2021	To	30-11-2021
34)	MR. S ZAMAN	24-11-2021	To	30-11-2021
35)	MR. R L YADAV	23-11-2021	To	06-01-2022
36)	MS. K YADAV	23-11-2021	To	06-01-2022
37)	MR. A C SARMA	29-11-2021	To	01-12-2021
38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,25th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATNG TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	WP(C)/7852/2018 FIXED	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P. S. DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
ORDERS				
8	Tr.P.(C)./48/2021 FIXED	THE MANAGING DIRECTOR AND 3 ORS. Versus LARBIN NASI AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
9	Tr.P.(C)./49/2021 FIXED	THE GENERAL MANAGER (REGION) Versus KAMAL KISHORE TAPARIA AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
10	Tr.P.(C)./50/2021 FIXED	THE GENERAL MANAGER (REGION) AND ANR. Versus THE JANG LARGE SIZED MULTIPURPOSE CO OPERATIVE SOCIETY LTD. AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
11	Tr.P.(C)./51/2021 FIXED	THE FOOD CORPORATION OF INDIA Versus M/S ERA PDS NOMINEE AND CARRIAGE AGENCY, ROING AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
12	Tr.P.(C)./52/2021 FIXED	GENERAL MANAGER (REGION) FOOD CORPORATION OF INDIA AND ANR. Versus M/S K.G.B. ENTERPRISE AND 5 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
13	Tr.P.(C)./53/2021 FIXED	THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 3 ORS. Versus LARBIN NASI AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP

Versus

THE TAWANG LARGE SIZED
MULTIPURPOSE CO OPERATIVE SOCIETY
LTD. AND 3 ORS.

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LEAVE NOTE OF ADVOCATES FOR 25/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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20)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
21)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
22)	MR A KALITA	22-11-2021	To	05-12-2021
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30)	MR. S KHOUND	23-11-2021	To	26-11-2021
31)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
32)	MR. M SARANIA	25-11-2021	To	25-11-2021
33)	MR. M ALAM	24-11-2021	To	30-11-2021
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36)	MS. K YADAV	23-11-2021	To	06-01-2022
37)	MR. A C SARMA	29-11-2021	To	01-12-2021
38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
25	WP(C)/4543/2021 PART HEARD, BY SLIP	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM MR. S DUTTA (r-3) SC, HEALTH
26	WP(C)/4683/2021 CAVT. NO. 05852/021,	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 25/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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20)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021

21)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
22)	MR A KALITA	22-11-2021	To	05-12-2021
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25)	MR. S K SINGH	23-11-2021	To	02-12-2021
26)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
27)	MR J CHOPRA	03-12-2021	To	10-12-2021
28)	MR. A M BORA	22-11-2021	To	03-12-2021
29)	MR G DAS	22-11-2021	To	12-12-2021
30)	MR. S KHOUND	23-11-2021	To	26-11-2021
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32)	MR. M SARANIA	25-11-2021	To	25-11-2021
33)	MR. M ALAM	24-11-2021	To	30-11-2021
34)	MR. S ZAMAN	24-11-2021	To	30-11-2021
35)	MR. R L YADAV	23-11-2021	To	06-01-2022
36)	MS. K YADAV	23-11-2021	To	06-01-2022
37)	MR. A C SARMA	29-11-2021	To	01-12-2021
38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,25th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

7	MFA/65/2015 (AT 10:30 AM)	UNION OF INDIA Versus M/S P.P. ENTERPRISE	MR.D K DEY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
8	MACApp./300/2018 (AT 10:30 AM)	NATIONAL INSURANCE COMPANY LIMITED Versus MD AJIZUR RAHMAN @ AJIZUL HOQUE	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S S SHARMA MR. M TALUKDAR (R1) MR D MONDAL MR. B J MUKHERJEE MR. A SHAKIL (R1) MS. L SARMA

LEAVE NOTE OF ADVOCATES FOR 25/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,25th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
8	RSA/115/2013 (AT 10:30 AM)	JAHIDUL ISLAM and ANR. Versus ON THE DEATH OF ABU SHAMA HIS LEGAL HEIRS JABEDA BEGUM(WIFE)AND ORS.	MR G SAHEWALLA MR.A B CHOUDHURY MD ASLAM MR.S HUSSAIN MS. B SARMA MR.H A AHMED MR.M A CHOUDHURY MR.R ALI MR.M K SHARMA MR.WISE IMRAN MR. M SAHEWALLA	MR. A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM
ADMISSION				
9	CRP(IO)/437/2018 FIXED	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD.	MR D DAS MR S KHOUND R SARMAH	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH
10	WITH CRP(IO)/438/2018	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD	MR D DAS MR S KHOUND MR. R SARMAH	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH
11	WITH CRP(IO)/439/2018	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD	MR D DAS MR S KHOUND MR R SHARMA	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH
12	WITH CRP(IO)/440/2018	M/S. BUILDWORTH PVT. LTD. Versus BHARAT HEAVY ELECTRICAL LTD.	MR D DAS MR S KHOUND R SARMAH	MS. M BHATTACHARJEE MS. P BASFORE MS P BORUAH

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LEAVE NOTE OF ADVOCATES FOR 25/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR B ACHARYYA	16-11-2021	To	10-12-2021
15)	MR S SARMA	15-11-2021	To	03-12-2021
16)	MR A GOENKA	15-11-2021	To	26-11-2021
17)	MR. N DHAR	22-11-2021	To	22-12-2021
18)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
19)	MR R GOENKA	22-11-2021	To	26-11-2021
20)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
21)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
22)	MR A KALITA	22-11-2021	To	05-12-2021
23)	MR. B C DAS	22-11-2021	To	30-11-2021
24)	MR B K SINGH	26-11-2021	To	30-11-2021
25)	MR. S K SINGH	23-11-2021	To	02-12-2021
26)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
27)	MR J CHOPRA	03-12-2021	To	10-12-2021
28)	MR. A M BORA	22-11-2021	To	03-12-2021
29)	MR G DAS	22-11-2021	To	12-12-2021
30)	MR. S KHOUND	23-11-2021	To	26-11-2021
31)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
32)	MR. M SARANIA	25-11-2021	To	25-11-2021
33)	MR. M ALAM	24-11-2021	To	30-11-2021
34)	MR. S ZAMAN	24-11-2021	To	30-11-2021
35)	MR. R L YADAV	23-11-2021	To	06-01-2022
36)	MS. K YADAV	23-11-2021	To	06-01-2022
37)	MR. A C SARMA	29-11-2021	To	01-12-2021
38)	MR G BHARADWAJ	29-11-2021	To	01-12-2021